

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 205 OF 2012

Dated : 13th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay,
Ms. Sharmila Upadhyay

Counsel for the Respondent(s):

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **09.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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